

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:221
ANSWERED ON:25.02.2000
INVESTMENT BY NRIS
RADHA MOHAN SINGH

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the steps being taken by the Union Government to encourage capital investment in the country; and
(b) the details of investment made by NRIs in the country, State-wise and sector-wise during each of the last two years?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. RAMAN SINGH)

(a): The Government, with a view to further liberalising the investment regime, has reviewed the policy of Foreign Direct Investment and decided to place all items/activity, under the automatic route for Foreign/Non Resident Indian and Overseas Corporate Bodies investment, except the following:-

- items requiring industrial licence;
- items reserved for small scale industry sector where the foreign investment is more than 24%;
- items requiring industrial licence in terms of locational policy;
- all proposals where the foreign collaborator has a previous venture/tie up in India;
- all proposals falling outside notified sectoral policy.

(b): State wise details of NRI investment approvals during the last two years are enclosed. The total inflow of investment from NRIs during 1998 and 1999 was Rs.38914.60 lakh and Rs.35917.60 lakh, respectively, covering a variety of sectors, notably Electrical equipments, Electronics, telecommunications, Drugs and Pharmaceuticals, Textiles, Food Processing, Services, Hotel & Tourism, Trading and Miscellaneous Industries.

ANNEXURE

STATEMENT REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO.221 ANSWER ON 25.2.2000

State wise Break up of NRI Investment during the years 1998 and 1999.

(RS. IN CRORES)

State Amount of FDI approved

1998 1999

ANDHRA PRADESH	290.31	23.35
BIHAR	0.20	.
GUJARAT	70.84	3.90
HARYANA	6.86	103.45
HIMACHAL PRADESH	0.33	0.45
KARNATAKA	114.38	21.91
KERALA	0.67	6.07
MADHYA PRADESH	2.86	0.14
MAHARASHTRA	135.61	108.87
ORISSA	6.44	0.50
PUNJAB	5.07	2.10

TAMIL NADU	60.18	14.91
UTTAR PRADESH	13.58	7.32
WEST BENGAL	17.35	1.00
DADRA & NAGAR HAVELI	0.86	.
DELHI	13.32	56.91
DAMAN & DIU	0.25	.
RAJASTHAN	.	60.80
CHANDIGARH	.	0.98
PONDICHERRY	.	10.00
OTHERS	11.23	32.87

TOTAL: 750.34 454.81